

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

128. I.A. 3953/2023

In

C.P.(IB)-1049/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: Chamunda Services Through Its Sole Proprietor

Mr. Haresh wadhawana

V/s.

Kanakia Spaces Realty Private Limited.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **12.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)